

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-465**  
ANSWERED ON- 06/02/2025

**Limited funding and sponsorship for sportspersons**

465 Shri Sant Balbir Singh:

Will the Minister of Youth Affairs and Sports be pleased to state:

- (a) whether Government has any schemes or arrangements in place to support players who, despite excelling in their sport, are unable to participate in national or international competitions due to financial constraints;
- (b) if so, the details of the assistance given to athletes from Punjab and other States over the last five years; and
- (c) if not, the reasons for the absence of such initiatives?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
(DR. MANSUKH MANDAVIYA)

(a) to (c): "Sports' being a State subject, the responsibility of development of sports, including scheme to encourage and promote sports among the youths of rural areas, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. Ministry of Youth Affairs & Sports (MYAS) implements the following schemes to promote sports in the country, including among the youths of rural areas:

(i) Khelo India- National Programme for Development of Sports; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes including information regarding financial assistance provided to Athletes/players are available in the public domain on the websites of this Ministry and the Sports Authority of India.

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